

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3192
ANSWERED ON:14.12.2006
GARG COMMISSION ON KHANNA RAIL ACCIDENT
Chowdhury Shri Adhir Ranjan;Preneet Kaur Smt.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government had appointed Garg Commission to inquire into the causes of rail accident which took place near Khanna Railway Station during 1998;
- (b) if so, the date on which the Commission had submitted its report;
- (c) whether the Railways had issued amendment to specification for rails much before the submission of Garg Commission Report as reported in 'Indian Express' dated November 28, 2006;
- (d) if so, the factual position in this regard; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): Yes, Sir.
- (b): The Commission has submitted its report on 16.07.2004.
- (c) & (d): Railways have issued three amendments to the rail manufacturing specifications of 1996 before the submission of the Garg Commission Report.
- (e): Action Taken Report of the Government has been laid in both the Houses of Parliament on 12/13.5.2005.